## GOVERNMENT OF INDIA MINISTRY OF TOURISM

# LOK SABHA UNSTARRED QUESTION NO.1328 ANSWERED ON 28.07.2025

#### DEVELOPMENT OF THE TOURISM HUBS IN KARNATAKA

#### 1328. SHRI VISHWESHWAR HEGDE KAGERI:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has identified any tourism spots in Karnataka especially in Uttara Kannada;
- (b) if so, the details thereof;
- (c) whether the Government has any plan for developing the tourism hubs in Uttara kannada; and
- (d) if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Development and promotion of tourist destinations and tourism products is primarily undertaken by the respective State Government/ Union Territory (UT) Administration. However, the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan(SD)', Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)' - a sub-scheme of Swadesh Darshan and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' schemes complements the efforts of tourism infrastructure development in tourism destinations across the country including in the lesser known destinations by extending financial assistance to the Governments/UT Administrations subject to availability of funds. adherence to scheme guidelines, submission of Detailed Project Reports (DPRs) by the State Governments etc. In addition, Government of India under its initiative for 'Special Assistance to States for Capital Investment (SASCI)' has also provided financial assistance to the States for development of tourism projects including in the State of Karnataka. Details of projects as sanctioned in the State of Karnataka under PRASHAD, Swadesh Darshan 2.0 and SASCI schemes is annexed.

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STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.1328 ANSWERED ON 28.07.2025 REGARDING DEVELOPMENT OF THE TOURISM HUBS IN KARNATAKA RAISED BY SHRI VISHWESHWAR HEGDE KAGERI

List of projects sanctioned in the State of Karnataka under Ministry of Tourism Schemes:-

S. No.	Name of the Project	Sanction Year	Sanctioned Amount (₹ in crore)
	PRASHAD Scheme		
1.	Development of Pilgrimage Amenities at Sri Chamundeshwari Devi Temple, Mysuru	2023-24	45.38
2.	Development of Renuka Yallama Devi temple	2024-25	18.37
3.	Development of Basic Amenities at Papnash Temple, Bidar dist.	2024-25	22.25
	Swadesh Darshan 2.0		
1.	Setting up of 'Traveller nooks' in Hampi	2023-24	25.63
2.	Tonga ride Heritage experience zone in Mysuru	2023-24	2.71
3.	Ecological Experience Zone in Mysuru	2023-24	18.48
_	cial Assistance to States/Union Territories	for Capital	Investment
1.	Ecotourism & Cultural Hub at Roerich and Devika Rani Estate Tataguni in Bengaluru	2024-25	99.17
2.	Development of Savadatti Yallammagudda in Belgavi	2024-25	100.00

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